

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B.A. No. 4927 of 2018

Narayan Sao @ Narayan Saw..... **Petitioner(s)**

Versus

State of Jharkhand..... **Opp. Party(s)**

.....

Coram: The Hon'ble Mr. Justice Ananda Sen
Through:-Video Conferencing

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20/26.06.2020 List this case in the next week under the heading for Orders.

On the next date, Mr. P.A.S.Pati, learned SC-IV, will inform this Court about the time limit by which the recommendation for appointing Technician and other officials of the Forensic Science Laboratory (FSL), Jharkhand, in terms of the Rules, which have been framed, will be sent after completing all the paraphernalia.

Let the name of Mr. P.A. S. Pati, learned SC-IV be appeared in the daily cause list alongwith the name of Mr. Abhay Tiwary, learned A.P.P.

(Ananda Sen, J)

Mukund/-